

Opening of New Branches by Himachal Gramin Bank in Himachal Pradesh

3738. PROF. NARAIN CHAND PARASHAR : Will the Minister of FINANCE may please refer to the reply given to the Unstarred Question No. 9983 on 4 May, 1984 regarding opening of Gramin Bank in Kangra and Mandi Districts and state :

(a) the names of new proposals initiated by the Himachal Gramin Bank for opening new branches during the financial year ending 31st March, 1985, District-wise;

(b) whether the Reserve Bank of India has since granted licences for the opening of these branches, if so, the names thereof;

(c) the names of the branches which are still awaiting sanction by the Reserve Bank of India; and

(d) the reasons for delay and the likely date of issuing of licenses ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :

(a) to (d) Himachal Gramin Bank has reported that it had applied for licenses to the Reserve Bank of India for opening its branches at the under noted centres in its jurisdiction comprising of Districts Mandi, Kulu and Kangra;

District Mandi District Kulu

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| 1. Leda | 1. Sarsari |
| 2. Dhalwanand Chhatri | 2. Kalath |
| | 3. Kulu |

District Kangra

1. Lahru
2. Chanaur
3. Ghhghar
4. Gnoh Sansarpur Tarris
5. Peer Salhui
6. Rajiana

7. Adedihatti
8. Guptaganga

Licenses have been granted by Reserve Bank of India for opening branches at Guptaganga, Chhatri, and Kulu centres. Since Branch expansion programme for the State of Himachal Pradesh for 1982-85 has been completed, the Reserve Bank has decided to consider the request of Himachal Gramin Bank for opening branches at the remaining centres under branch expansion policy for 1985-90.

Opening of New Regional Offices by State Bank of India

3739. PROF. NARAIN CHAND PARASHAR : Will the Minister of FINANCE be pleased to state ;

(a) whether during the past three years the State Bank of India has set up a number of regions covering specific areas for ensuring efficiency and supervision in banking operations in the country;

(b) if so, the names of the new regional offices alongwith their jurisdiction opened during that period;

(c) the average number of branches under each regional office and the number of such regions under each zone (local head office); and

(d) whether it is proposed to have local head office for the State of Himachal Pradesh/Jammu and Kashmir in view of the peculiar geographical difficulties in these States ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :

(a) and (b) The State Bank of India (SBI) has reported that it has opened five Regional Offices during the past three years. Their names, together with the respective jurisdictions, are indicated below :

Name of the Regional Offices opened by SBI during the last three years.

Jurisdiction

1. Panaji (Goa)

Union Territory of Goa and Districts of Raigad, Sindhudurg and Ratnagiri in the State of Maharashtra.

Name of the Regional Offices opened by SBI during the last three years.	Jurisdiction
2. Siliguri	State of Sikkim and the districts of Darjeeling, Jalpaiguri, Cooch Behar, West Dinajpur and Malda in the State of West Bengal.
3. Hubli	Districts of Uttar Kannada, Dharwad, Belgaum, Raichur, Bidar, Bijapur and Gulbarga in the State of Karnataka.
4. Purnea	Districts of Purnea, Katihar, Saharsa, Madhipura and Khagaria in the State of Bihar.
5. Gwalior	Districts of Gwalior, Shivpuri, Bhind, Morena, Datia, Guna, Raisen, Vidisha, Rajgarh, Shajapur, Sagar, Chattarpur, Tikamgarh and Damoh in the State of Madhya Pradesh.

(c) The SBI has reported that the average number of branches under the jurisdiction of a regional office works out to 147. The average number of Regional Offices under a Local Head Office is four.

(d) There is no such proposal at present.

Use of Hindi in Correspondence in Ministry of Commerce

3740. SHRI R.M. BHOYE : Will the Minister of COMMERCE be pleased to state :

(a) whether Hindi which is the official language of the country is not used in his Ministry in their correspondence within the country ;

(b) whether there is any Hindi Advisory Committee constituted in his Ministry ;

(c) if so, the details regarding its sittings during the last three years ; and

(d) the steps he proposes to take for the promotion of Hindi in his Ministry ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) :

(a) No, Sir. Hindi is being progressively used in correspondence by this Ministry.

(b) Yes, Sir.

(c) Details regarding its sittings during last three years are as follows :

Year	No. of sittings held	Date of sitting
1982	One	29-10-1982
1983	Two	27-7-1983 28-10-1983
1984	One	20-7-1984

(d) In accordance with the instructions issued and guidelines given in the annual programme by the Department of Official Language relating to the use of Hindi in official work, all possible steps, such as, exercising of check points, reviewing of quarterly progress reports, inspections for review of the progress in the use of Hindi in official work, incentive schemes, organising Hindi workshops, Hindi essay competitions etc. are already being taken for the promotion of Hindi in the Ministry.

Increase in Export of Betel Leaves

3741. SHRI HANNAN MOLLAH : Will the Minister of COMMERCE be pleased to state :

(a) whether, as per assurance given by Government, there is any progress in regard to export promotion of betel leaves ;

(b) if so, to which countries the export of betel leaves has been increased ;

(c) the increase in terms of money ; and

(d) the steps Government propose to take to increase the export further ?